

IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA 'D' BENCH, KOLKATA

(Before Sri J. Sudhakar Reddy, Accountant Member & Sri S.S. Viswanethra Ravi, Judicial Member)

CORRIGENDUM

In R/o ITA No. 2207/Kol/2016

Assessment Year: 2010-11

ACIT, Circle-12(2)), Kolkata.....Appellant

M/s. Pressman Realty Ltd.....Respondent

10A, Pressman House

Lee Road

Kolkata - 700 020

[PAN : AABCP 6865 C]

Appearances by:

Shri S.M. Surana, Advocate, appeared on behalf of the assessee.

Dt: 12/12/2018

CORRIGENDUM

Per J. Sudhakar Reddy:-

A typographical error has occurred in the order of this Tribunal, dt. 09/11/2018, wherein at the cause title and in the copy forwarded to section, of the order the Respondent's title has been typed as under:

M/s. Selvel Advertising Private

Limited.....Respondent

M/s. Pressman Realty Ltd

10A, Pressman House

Lee Road

Kolkata - 700 020

[PAN : AABCP 6865 C]

The same is hereby being rectified and henceforth be read as follows:-

M/s. Pressman Realty

Ltd.....Respondent

10A, Pressman House

Lee Road

Kolkata - 700 020

[PAN : AABCP 6865 C]

Ordered accordingly.

Kolkata, the 11th day of December, 2018.

Sd/-

[S.S. Viswanethra Ravi]

Judicial Member

Dated : .12.2018

{SC SPS}

Sd/-

[J. Sudhakar Reddy]

Accountant Member

Copy of the order forwarded to:

**1. M/s. Pressmal Realty Ltd.
10A, Pressman House
Lee Road
Kolkata - 700 020**

2. ACIT, Circle-12(2)), Kolkata

3. CIT(A)-

4. CIT- ,

5. CIT(DR), Kolkata Benches, Kolkata.

True copy
By order

Assistant Registrar
ITAT, Kolkata Benches